

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 168 of 2012

Dated : 14th August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Indraprastha Power Generation Co. Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s): Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mr. R.K. Mehta &
Mr. Antaryami Upadhyay for R-1.
Mr. Aashish Gupta &
Ms. Tarunima Vijra for R-3**

ORDER

Heard learned counsel for the appellant.

Post the matter for reply submissions of the respondent on **12th September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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